# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

### **LOK SABHA**

# UNSTARRED QUESTION NO. 1077 TO BE ANSWERED ON: 25.07.2025

### **DISTRIBUTION OF NON-SUBSIDY ITEMS**

# 1077:SHRI SUDHAKAR SINGH:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the quantum of non-subsidy items such as zinc, sulphur, nano urea and zyme distributed along with Diammonium Phosphate (DAP) and urea to farmers in Bihar during the last three years;
- (b) whether farmers were compelled to purchase such non-subsidy items even when not required, if so, the details thereof; and
- (c) the amount of profit earned by the Government from non-subsidy items during the last three years, State-wise?

#### **ANSWER**

#### THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

# (SMT. ANUPRIYA PATEL)

(a) to (c) Tagging/linking of other products with fertilizers is not encouraged by Department of Fertilizers. Accordingly, suitable directions are issued to fertilizer companies directing them not to indulge in such practices. Further, State Governments are also advised to take strict action under the Fertilizer Control Order (FCO) – 1985 to prevent tagging.

Further, no such case has been reported as per the information received from the State Government of Bihar.

\*\*\*\*\*